

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-156-2020**

Martina Fernandes

... Petitioner

Versus

Rajanikant Vrjaynath Keni Robollo
(dec.) through legal heirs & Anr.

... Respondents

Shri Pavithran A.V., Adovocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 3 NOVEMBER 2020****P.C. :**

The petitioner's counsel is said to have some personal difficulty.
He seeks time.

2. Post the matter on 02.12.2020.

DAMA SESHADRI NAIDU, J.

NH